

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 41(ND)/2012
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY: M/s. Indo Infracorpn Pvt Ltd
V/s.
M/S Adore Infracorpn Pvt. Ltd. & Ors.

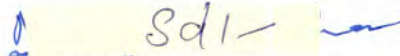
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

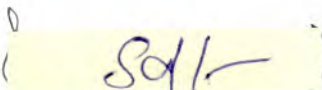
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Krishnendu Datta	Advocate	Petitioners]
2.	Virek Malik	Advocate	Petitioners	
3.	Mukul Thakur	Advocate	Petitioners	
4.	Jaamini Sharma,	Advocate	Respondents (Proxy)	

ORDER

Both sides are present. At the request of Learned Counsel for the parties, matter is adjourned to 28.07.2017.

Post the matter on 28.07.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)